

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Shri Kapil Sharma, Civil Judge (Junior Division)-cum-JMIC, Court No. (6), Shimla is transferred and posted as Civil Judge (Junior Division)-cum-JMIC, Court No. (4), Shimla vice serial No. 2 below.
2. Ms. Neha Sharma, Civil Judge (Junior Division)-cum-JMIC, Court No.(4), Shimla is transferred and posted as Civil Judge (Jr. Division)-cum-JMIC, Court No. (6) Shimla, vice serial No.1 above.
3. Ms. Divya Jyoti Patial, Civil Judge (Junior Division)-cum-JMIC, Court No.(4) is transferred and posted as Civil Judge (Junior Division)-cum-JMIC, Court No.(2), Una vice serial No.4 below.
4. Shri Niranjan Singh, Civil Judge (Junior Division)-cum-JMIC, Court No.(2), Una is transferred and posted as Civil Judge (Junior Division)-cum-JMIC Court No. (3), Una vice serial No.5 below.
5. Shri Gaurav Kumar, Civil Judge (Junior Division)-cum-JM Court No.(3), Una is transferred and posted as Civil Judge (Junior Division)-cum-JMIC Court No.(4), Una vice serial No.3 above.

BY ORDER

REGISTRAR GENERAL

Dated: 16.5.2013

Endst. No HHC/GAZ/14-52/74-VI- ~~13593-615~~

Copy forwarded to:

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1. The Registrar(Administration)-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Principal Secretary (Home)/ (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General/Registrar (Inspection, Confidential & Budget) /Registrar(Judicial)/OSD-Vigilance Finance and Accounts)/OSD-Legal Research and Rules/ OSD-CPC/OSD-Personnel/O&A and Library/OSD Establishment & Building, High Court of H.P., Shimla.
4. The L.R.-cum-Secretary (Law) to the Govt. of H.P., Shimla
5. All the District/Additional District and Sessions Judges/ Civil Judges (Sr. Division)/(Jr. Division)-cum-JMICs in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E) Shimla, H.P.
13. The above named officers by name for information and necessary action.
14. The Additional Registrar (Judicial)/Additional Registrar (Establishment)/ Additional Registrar (O&A) High Court of Himachal Pradesh, Shimla.
15. The Deputy Commissioner/Superintendent of Police, Shimla and Una, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Secretaries/ Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ P.As. to the Registrar (Subordinate Judiciary & Judicial)/ Registrar (Vigilance)/ Registrar (Administration, High Court of Himachal Pradesh, Shimla.

Contd..2/-

NOTIFICATION

- 19. The District Treasury Officers, Shimla and Una, H.P.
- 20. The Director of Estates, H.P., Shimla-171.002.
- 21. Personal file of the above named officers.
- 22. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No.HHC/Admn.1 (18)/78-XI-9934-41, dated 8.4.2011 and for uploading the same on the official website of the High Court.
- 23. Guard file.

Registrar General

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REGISTRAR GENERAL

Shimla-171.001

- 1. The Registrar (Judicial) Shimla
- 2. The Registrar (Judicial) Una
- 3. The Registrar (Judicial) Solan
- 4. The Registrar (Judicial) Dehra Dun
- 5. The Registrar (Judicial) Haridwar
- 6. The Registrar (Judicial) Jammu
- 7. The Registrar (Judicial) Srinagar
- 8. The Registrar (Judicial) Jalandhar
- 9. The Registrar (Judicial) Ludhiana
- 10. The Registrar (Judicial) Patiala
- 11. The Registrar (Judicial) Ferozpur
- 12. The Registrar (Judicial) Bathinda
- 13. The Registrar (Judicial) Mohali
- 14. The Registrar (Judicial) Chandigarh
- 15. The Registrar (Judicial) Chandernagore
- 16. The Registrar (Judicial) Pondicherry
- 17. The Registrar (Judicial) Karaikal
- 18. The Registrar (Judicial) Daman
- 19. The Registrar (Judicial) Diu
- 20. The Registrar (Judicial) Dadra
- 21. The Registrar (Judicial) Nagar Haveli
- 22. The Registrar (Judicial) Diu
- 23. The Registrar (Judicial) Silvassa
- 24. The Registrar (Judicial) Lakshadweep
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- 100. The Registrar (Judicial) Pondicherry

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